IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 273
59/241-242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors.	...	Applicant/Petitioner
Versus		
M/s. VS Realtech Pvt. Ltd. & Ors.	...	Respondent

Under Section: 241-242

Order delivered on 26.02.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 07.04.2021.

T.S. Singh
(Court Officer)